

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED Date of Commencement of Liquidation: 09-09-2025; List of Stakeholders as on Date: 06-02-2026; Name of IP: Amit Vijay Karia; Process Number: 1; Last 5 digitof registration number: 13969

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 0                          | 16240384     | 0                          | 5148750      | 0                           | 11091634                  | 0                                   | NA                         |
| 2       | Liquidation costs incurred till date  | 0                          | 2300000      | 0                          | 2300000      | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 3                          | 107218420    | 3                          | 83211886     | 0                           | 24006534                  | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 7                          | 217481723    | 6                          | 139389634    | 0                           | 78092089                  | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 18                         | 85070705     | 1                          | 843160       | 0                           | 84227545                  | 0                                   | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 242                        | 19976152     | 242                        | 14495292     | 0                           | 5480860                   |                                     | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 5                          | 630177638    | 0                          | 0            | 0                           | 630177638                 | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 207                        | 1708694238   | 179                        | 356041161    | 0                           | 1240252294                | 65043473                            | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 2                          | 3597375      | 1                          | 1053212      | 0                           | 2544163                   | 0                                   | <a href="#">Annexure 9</a> |
| Total   |   | 484                        | 2790756635   | 432                        | 602483095    | 0                           | 2075872757                | 65043473                            |                            |